

2

2

Serial No. of Order	Date of Order	Order with Signature
5.	13.11.96.	<p>Sri S.K.Ray, counsel for the applicant seeks permission to withdraw the O.A. Permission granted. O.A. is disposed of as withdrawn.</p> <p>K. Venkatesha Member (A).</p> <p>for Adjmssn pt.</p> <p>4/11/96 Bench.</p> <p>Adi. to 8-11-96 for Adjmssn.</p> <p>6/11/96 Bench.</p> <p>Adi. to 13-11-96 for Adjmssn.</p> <p>12/11/96 Bench.</p>